

**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI.**

ORIGINAL APPLICATION NO.16 OF 2019

Date Of Decision:- 7th January, 2019.

***CORAM: HON'BLE SHRI. R. VIJAYKUMAR, MEMBER (A).
HON'BLE SHRI. R. N. SINGH, MEMBER (J).***

Shri. D.M. Shukl

Offcl. Address: PS.Gr.B/Sr.PM
Mumbai Region
Chembur HO-400071.
R/a: B-14 P&T Colony, Vakola,
Santacruz East, Mumbai 400029.
PH. No. 7045601964.
(Applicant In person)

....Applicant

Versus

1. Secretary (Post)

Department of Posts,
Dak Bhawan, New Delhi 110001.

2. Secretary,

Department of Expenditure
Ministry of Finance
New Delhi-110001 (India)

3. Secretary

Ministry of Personnel, P G & Pensions,
Department of Personnel & Training,
North Block, New Delhi 110001.

4. Chief PMG,

Maharashtra Circle,
Mumbai 400001.

....Respondents

ORDER (ORAL)

PER:- SHRI. R VIJAYKUMAR, MEMBER (A).

1. Today, when the matter was called out for admission, heard Shri. D.M. Shukl, Applicant appeared in person. We have carefully perused the case records.

2. After arguing for some time on the issue of maintainability of this application since orders have already been issued by this Tribunal with directions to the respondents, the applicant seeks to withdraw the application which is allowed. No order as to costs.

(R.N. Singh)
Member (J)

(R. Vijaykumar)
Member (A)

srp